

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) and (c) The Government has taken several measures which include fiscal benefits, infrastructure development, manpower development and quality and productivity enhancement to enable the software industry to grow and realise its full potential.

#### Service charges/commission paid by HPC

\*234. SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether M/s Hindustan Paper Corporation has paid service charges/commission to any of its dealers against the supply of paper made to NCERT during the course of last three years; and

(b) if so, what are the details of the same, the names of the dealers and the amount paid to each of them?

THE MINISTER OF INDUSTRY (SHRI K KARUNAKARAN): (a) Yes, Sir.

(b) Hindustan Paper Corporation (HPC) have paid service charges of Rs. 40.57 lakhs so far out of the total due of Rs. 41.40 lakhs to their service agent, namely M/s B.N. Paper Co. during the year 1994-95 against supply of 6929 tons of paper to NCERT.

#### Interim Relief to Widows/Widowers

\*235. SHRI SATISH PRADHAN:  
SHRI GOVINDRAO ADIK:

Will the PRIME MINISTER be pleased to state:

(a) whether benefit of Interim Relief

will also be granted to the widows/" widowers drawing ex-gratia pension of Rupees 150 per month only on account of death of the CPF beneficiaries of railways;

(b) if so, the details thereof; and

(c) if not, whether Government propose to consider their case favourably?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) to (c) a proposal to this effect is already under consideration of the Government and the same is likely to be decided upon soon.

#### Indigenisation of Defence Stores and Equipment

\*236. SYED SIETEY RAZI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to attain 80 per cent indigenisation in respect of Defence Stores and Equipment by 2005 A.D.;

(b) if so, the details thereof with background;

(c) whether Government propose to take some measure to achieve this objective; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) a 10-year plan for Self-Reliance in Defence Systems has been evolved with aim to increase the self-reliance index (the ratio of expenditure on defence systems procured from indigenous sources to the total expenditure on acquisitions in a particular year) from the present level of 30 percent to 70 percent by the year 2005.

(b) The plan has been evolved in the background of post cold war geo-political environment, difficulties in procurement of spares for defence systems from the erstwhile USSR/East-European countries